

(b) and (c) In view of the long gestation period undergone by the project and continuing losses right upto and including 1974-75 Government has, upto 31st March, 1978, given loans to HEC aggregating to Rs. 114.74 crores for meeting its accumulated cash losses, as also for capital expenditure, repayment of Government loans and interest charges thereon, etc. In addition, the Corporation had taken cash credit accommodation of Rs. 33.50 crores from the State Bank of India for meeting its operational requirements which is a normal practice for companies to finance their working capital and is in accordance with the norms laid down by the Bank in this respect.

Premature retirement of Shri P. Rajagopal, Secretary Shah Commission

184. SHRI SAWAISINGH SISODIA:

SHRIMATI HAMIDA HABI-
BULLAH:

SHRI SHYAM LAL YADAV:
SHRI SHRIKANT VERMA.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Shri P. Rajagopal, till recently Secretary to the Shah Commission, has offered to retire prematurely;

(b) whether any letter seeking retirement has since been received from him;

(c) if so, what are the details thereof; and

(d) what action Government have taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): (a) to (d) When the Shah Commission ceased to exist, Shri P. R. Rajagopal, Secretary to the Shah Commission, was appointed to a post carrying a lower scale of pay. Feeling unhappy over his appointment to lower post, Shri Rajagopal requested that he may be allowed to retire prematurely. Thereafter, he met the

Prime Minister as well as the Home Minister. In the light of his discussions with them, he has stated that his earlier request need not be pursued.

Representation of persons belonging to Scheduled Castes and Scheduled Tribes and other minority communities in private sector

185. SHRIMATI HAMIDA HABI-
BULLAH: Will the Minister of
INDUSTRY be pleased to state:

(a) whether Government have discussed with prominent industrialists for the private sector the question of greater representation to the persons belonging to the Scheduled Castes and Scheduled Tribes and other minority communities in the private Sector; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
JAGDAMBI PRASAD YADAV): (a) No,
Sir.

(b) Does not arise.

Political murders in the Country

186. SHRIMATI RATAN KUMARI:
SHRI BHIM RAJ.
SHRI F. M. KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received reports from various State Governments regarding political murders committed in their respective States, during the last twenty months; and

(b) if so, what are the details thereof, State-wise?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
DHANIK LAL MANDAL): (a) and (b) The
information is being collected and will be laid
on the Table of the House.